

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.01.2025

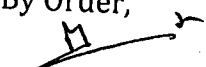
ORDER NO. 22 of 2025

Hon'ble President is pleased to partially modify the roster order no. 159 of 2024 for **CESTAT, Kolkata** from **03.02.2025** to **02.05.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.02.2025 to 07.02.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical) Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters Chamber Work

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata
/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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ORDER NO. 23 of 2025

Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi on 11.02.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 11.02.2025 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Appeal No. 52654 of 2019 Nishant Kumar Singh vs. Commissioner of Customs (General), New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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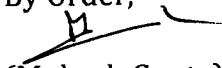
ORDER NO. 24 of 2025

Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi** on **31.01.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 31.01.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar